

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1016 of 2019

IN THE MATTER OF:

Vishal Gupta

...Appellant

Versus

Aanav Construction Co. & Anr.

...Respondents

Present:

**For Appellant: Mr. Akshay Ringe, Mr. Ritesh Khare, Mr. Rahul Khakha,
Mr. M.H. Ghazali and Mr. Zeeshan Ali, Advocates.**

**For Respondent: Mr. Saurabh Kalia, Mr. Rajiv Malik, Mr. Mohit Gupta, Mr.
Amarjit Singh Bedi, Mr. Rishi Singgol, Mr. Pawan Kumar
Gosal, Advocates for IRP
Mr. Nitish Ojha, Advocate for R-1.**

O R D E R

22.01.2020 Post the appeal 'For Orders' on **23rd January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)